

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/3681/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the th 24 August, 2021.

Sub: **Station leave permission.**

Ref:- **No. LCG.11/2002-03/266 dtd. 23.08.2021**

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the morning of 27.08.2021 till the morning of 31.08.2021. Further, the District and Sessions Judge, Kamrup(M), Guwahati and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

3683 **JT.REGISTRAR (VIGILANCE)**

Memo **NO.HC.VII-83/1994/3682-** /A, dated

Copy forwarded for information to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court, Guwahati.



JT.REGISTRAR (VIGILANCE)

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